## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 65/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 51/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

Name of the Company:

Vindhyachal Merchants & Finance Pvt. Ltd.

With

Vindhyachal Distilleries Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ZALAIC DODIYA PCS Petitioner Developed

1. ZALAIC DODIYA

PCS

Petitioner

1. ZALAIC DODIYA

PCS

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## <u>ORDER</u>

Learned PCS Ms. Zalak Dodia present for Petitioner.

Representation of Regional Director Original received.

Reply filed by petitioner.

Petitioner is directed to file certificate of the auditor of the company regarding accounting standards

List the matter on 27.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of November, 2017.